Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: TEXORANGE CORPORATION LIMITED Date of Commencement of Liquidation: 19-06-2023; List of Stakeholders as on Date: 17-11-2023; Name of IP: Mr. Ritesh Prakash Adatiya; Process Number: 1; Last 5 digitof registration number: 12013

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	3	761147164.62	3	759837504.62			1309660	Annexure 3
4	Unsecured financial creditors	1	3326827	1	3326827				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	2	17133971	2	17133971				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		6	781607962.62	6	780298302.62			1309660	